

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 6.11.2015
COURT NO. 7
ITEM NO. 46

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 29894 OF 2015

WITH PRAYER FOR INTERIM RELIEF

AND

INTERLOCUTORY APPLICATION NO. 1 & 2

(Application for Permission to file Additional Documents and exemption from
filing Official Translation)

HIMANSHU SINGH & ORS.

...PETITIONER

VERSUS

ANIL SINGH AND ORS.

...RESPONDENTS

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 10.08.2015 passed by the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow in C.M Application No. 50304 of 2015 F.A.F.O No. 240 of 2014.

It is submitted that SLP No. 28741 of 2015 arising out same Judgment is listed on 6.11.2015 before Court No. 7 as item NO. 46.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 05th day of November, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. T. Mahipal, Advocate

Mr. A. Venayagam Balan, Advocate

ASSISTANT REGISTRAR